

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF ANNIE TRADERS PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Annie Traders Private Limited
2.	Date of incorporation of corporate debtor	23.12.2011
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Chennai, India under the Companies Act, 1956
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51900TN2011PTC083726
5.	Address of the registered office and principal office (if any) of corporate debtor	No: 1/96, GNT Road, Janappan Chatram, Alinjevakkam Post, Thiruvallur, Chennai, Tamil Nadu, India, 600067
6.	Insolvency commencement date in respect of corporate debtor	04.06.2025 (copy of the order received on 12.06.2025)
7.	Estimated date of closure of insolvency resolution process	01.12.2025
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Thangamuthu Viswanathan, Reg.No.IBBI/PA-001/IP-P-02890/2024-2025/14430
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: C/o Murugavel, No.3/101A, Kuttiagoundanur, Andigoundanur, Udumalaipettai, Tiruppur, Tamil Nadu – 642154 Email: ca.vthangamuthu@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: B M V & Associates, No.227, 2nd Floor, Rasi Building, Palani Main Road, Old Bus Stand, Udumalpet, Tiruppur, Tamil Nadu - 642126 Email: cirpannietraderspvt@gmail.com
11.	Last date for submission of claims	26.06.2025(14 days from the date of receipt of order i.e.12.06.2025)
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Web link: www.ibbi.gov.in/home/downloads (b) Not Applicable

Notice is hereby given that the National Company Law Tribunal, Chennai has ordered the commencement of a corporate insolvency resolution process of the **Annie Traders Private Limited** on 04.06.2025 (Copy of the order received on 12.06.2025)

The creditors of **Annie Traders Private Limited** are hereby called upon to submit their claims with proof on or before **26.06.2025** to the interim resolution professional at the address mentioned against entry No. 10.

The creditor may download the relevant form for submission of claim from the website as mentioned against entry no. 14.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 14.06.2025

Place: Chennai

Sd/-

Mr. Thangamuthu Viswanathan

Interim Resolution Professional For

Annie Traders Private Limited

Reg.No.IBBI/IPA-001/IP-P-02890/2024-2025/14430

Validity of AFA till 30.06.2025

Off-season fast disappearing from India's travel scene

Long weekends, hybrid work flexibility driving this shift

AKSHARA SRIVASTAVA & GULVEEN AULAKH
New Delhi, 13 June

The traditional concept of the 'off-season' is rapidly becoming obsolete, as Indian travellers are no longer restricting their getaways to summer or winter holidays. Instead, they're seizing every opportunity — weekends, long breaks, and even workations — to pack their bags and travel.

Long weekends spread across the year. Gen Z seeking spontaneous experiences, and hybrid work flexibility are driving this shift to such an extent that destinations once considered seasonal like Goa, Corbett, Ooty, Dharamshala, Haridwar, and Manali.

"While the Goan off-season typically begins from April 1 and goes on till October 31, we have started to see a lot of monsoon travellers — including families, individual travellers who are just looking to catch a break and relax," said Sourav Panchanan, general manager at the Caravela beach resort in South Goa.

Rains or not, the 195-key resort has seen occupancy rates rising, contributed by MICE events and even weddings from April to June. In FY24, the hotel clocked an average occupancy of 83.8 per cent versus 72 per cent in 2023.

Industry executives note that the pricing gap of hotel rooms as well as air tickets between peak and off-peak seasons has narrowed, which was also contributing to this trend.

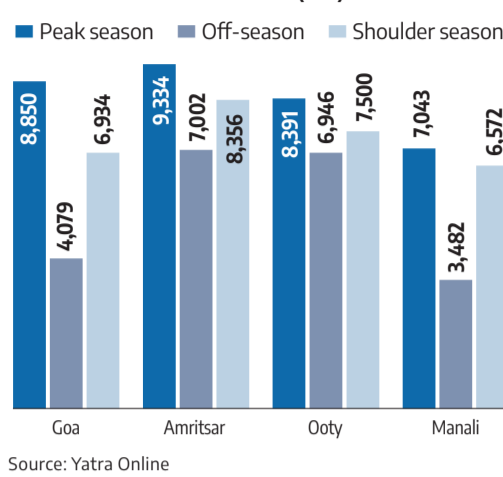
"Destinations traditionally considered off-season are now maintaining healthy occupancy levels of around 60-75 per cent, a marked increase from pre-pandemic averages of 40-50 per cent. This shift reflects the changing travel mindset and broader acceptance of travel beyond traditional peak windows," Sabina Chopra, chief operating officer and cofounder at Yatra Online told *Business Standard*.

"There is certainly a narrowing of the pricing gap between peak and off-peak seasons in many cases. Airlines and hotels have become far more dynamic in their pricing, with rates changing in real-time based on demand patterns, events, and even social trends. During what was traditionally considered off-season, you may still find premium pricing for popular long weekends, festivals, or trending destinations," said Karan Agarwal, director, Cox and Kings.

Now, however, shoulder seasons just before or after peak months are seeing more competitive pricing and attracting value-conscious travellers.



Trend in airfares (in ₹)



"At ITC Hotels, we have seen destinations once considered seasonal — such as Dharamshala, Manali, Mussoorie, Chail, among others — transform into year-round favourites."

"Today's traveller is driven more by moods and moments than by the calendar. This shift is being fuelled by evolving guest preferences and a desire for experiential, purpose-led stays. Factors like the rise of experiential travel, work-from-home flexibility, and the demand for short, immersive getaways have contributed to making several destinations attractive throughout the year," said Anil Chadha, managing director at ITC Hotels, told *Business Standard*.

The new-age traveller values both convenience and comfort, and in many cases time away from the crowded tourist spots, which is also driving demand in the non-peak seasons.

"Ultimately, India is evolving into a 12-month tourism market. As quality infrastructure improves and experiences diversify, the lines between peak and off-season will continue to blur," said Ravi Gosain, president of the Indian Association of Tour Operators.

Even spiritual hubs like Varanasi are evolving into year-round destinations, said Manjari Singh, chief growth and business officer at Cleartrip, adding that metro cities have also emerged as popular staycation spots.

In the north, Corbett, a popular tourist destination, used to get impacted in the monsoon season as the national park partially shuts during the monsoon.

"While some zones in the Park close for the season, the Dhela and Jhirma safari zones re-

main open, offering wildlife experiences. During the off season too, we see guests staying for long periods, indulging themselves in nature, Avni Tripathi, director and chief marketing officer at Aahana Resort at Corbett.

"So, this season we're curating experiences: from yoga in the morning mist, to spa treatments with the rain as soundtrack, and creative weekends featuring pottery and moments of meditative stillness," Tripathi added.

Not just a new work culture, but infrastructural development including better road connectivity for short-haul destinations and a higher number of airports for the not-so-close destinations, is also aiding this evolution.

"Better roads, air connectivity, and the growth of high-quality hotels, resorts, and homestays even in Tier-II and Tier-III towns have made travel more accessible and comfortable in all seasons," said Ved Khanna, board member at the Federation of Associations in Indian Tourism and Hospitality.

Jatin Khanna, chief executive officer at Sarovar Hotels concurs. "Today, there is no true 'off-season', thanks to a mix of improved infrastructure, evolving traveller preferences, and a strong surge in domestic demand. Enhanced highway networks, new regional airports, and better last-mile connectivity have made travel easier and more seamless across the country," he said.

"Short-haul getaways have become increasingly popular, and cities like Goa, Amritsar, Lucknow, and Haridwar are now all-season destinations," he added.

Pieces of the global PIE

ARUNDHITI DASGUPTA

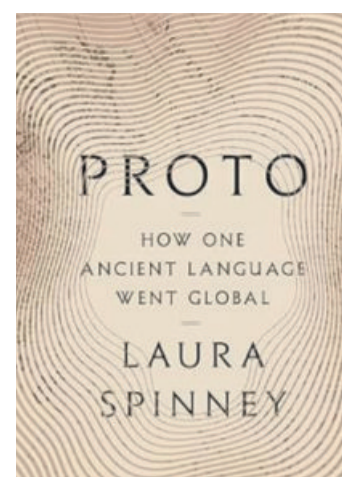
Across the ancient world, a powerful sky god once ruled supreme. Some ancient stories tell us that the universe emerged from him, others say that he was responsible for its creation with his partner, the Earth mother. The sky god, known by many names and whose identity morphed into many gods over time, spawned an army of minor and major gods and held the universe together with his shining eye and staff, or a lightning bolt and hammer or any other such divine accessory.

He was known as Dyaus Pita among Vedic Indians, Zeus pater or Zeus among the Greeks, Jupiter in the Roman pantheon and Tyr in the Scandinavian sagas. All these names and the multiple ideas about his divinity are derived from the speakers of a common language family. Proto Indo European (PIE)

Spoken by just a handful of people who lived between Asia and Europe 5,000-odd years ago, PIE is the largest language family in the world today. Nearly every second person in the world speaks one of its languages and its words are strewn across the universe, revealing a breathtaking expanse of connections between geographically and culturally distant communities. The fascinating journey of this language is the theme of Laura Spinney's book *Proto: How One Ancient Language Went Global*.

The beginning of the language was remarkably obscure. It was born as an orphan tongue in the steppes of Eurasia. Spoken by a band of herdsmen who had no place to call home, the language too lacked a point of origin and is perhaps best described by a word in the Russian language that is used to describe the nomadic community — perekat pole. It means tumbleweed, a rootless plant that scatters its seeds as it rolls.

The rise from such humble beginnings, to the top of the popularity charts, has entranced linguists for centuries. Clear answers are just about starting to emerge as interdisciplinary boundaries are blurred and new discoveries and technology help shade in more col-



Proto: How One Ancient Language Went Global by Laura Spinney
Published by Harper Collins
342 pages ₹599

ours into the hazy portraits of ancient tongues.

However, there are no neat answers and there is no singular narrative that frames the making of the PIE behemoth. Spinney writes that it could be the migratory nature of the earliest speakers that led to its popularity and spread. It could also be the dexterity and adaptability of the language that allowed its words to travel easily between cultures and also mean more than just one thing at the same time. And of course, it could also be the politics of culture and identity that has always been a part of language development that helped make PIE global.

The earliest speakers of PIE (a language that no longer exists and has been, in recent years, reconstructed by archaeologists and linguists) were most likely, the world's first nomadic people. They lived out of tents and kept moving with the seasons. They were the Yamnaya, named after the pit graves they dug for their dead. However, even in identifying the Yamnaya, Spinney advises caution. "The phenomenon (the origin of the Indo-European language family) that scholars are attempting to understand is ephemeral; the emanations of long

vanished brains that caused long vanished eardrums to vibrate."

Beyond the hypotheses of origin and its subsequent demise and immortalisation, there is a huge world of learning for anyone looking to understand the evolution of languages and even, humankind. What builds linguistic resilience? Why did the original speakers have to move out and how did language help build relationships? What led to the emergence of so many tongues?

Languages are not lonely beasts, growing in isolation. They walk through the world, gathering masses of data about the regions that support them and the people who adopt them. They don't survive unless they are adaptive and malleable. The Indo-European language family has scattered its words and through them, its ideas, images and ideologies, across the world. It has also borrowed from rival language families, even though it may be impossible to clearly identify the identities of borrowers and lenders.

For example, the Gundestrup cauldron, a silver vessel dug out of a Danish bog in 1891, is still classified as an object of unknown origin. The imagery on the object is believed to be Celtic and there is a goddess that has been embossed on its surface who, archaeologist Timothy Taylor has said, would be recognizable to Indians as Hariti and to Welsh people as Rhiannon. Shared ideas about divinity and a common language family can forge connections between people belonging to communities as diverse as the two.

No language lives in isolation, but it will always die alone. This is what the history of PIE tells us. The language of the Yamnaya, so called because of the way they buried their dead (the bodies were laid supine in pits with their legs folded) has long disappeared. But their ideas continue to shine through, braving the growing rhetoric of mono-lingualism and hardening national identities.

The reviewer is a Journalist and co-founder of The Mythology Project, a centre for the study of mythology, legends, and folklore

Nearly 66% senior citizens find tech 'confusing', shows study

SHIVA RAJORA
New Delhi, 13 June

Nearly two out of three senior citizens (66 per cent) in the country find technology confusing and more than half of the elderly population (51 per cent) fear making errors while interacting with digital means of communication, reveals a latest study by HelpAge India.

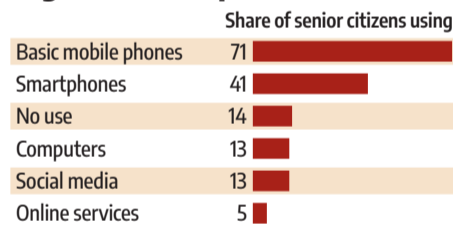
The study titled 'Understanding inter-generational dynamics and perceptions on aging', was released on Friday, ahead of World Elder Abuse Awareness Day on June 15. The study, conducted in 10 metro and non-metro cities, looked at inter-generational relationships and attitudes towards each other, surveyed 5,798 respondents, with 70 per cent respondents being youth (18-30 years) and 30 per cent being senior citizens (60 years and above).

According to the report, senior citizens see youth as key enablers for their digital literacy, with 54 per cent of children and 52 per cent of grandchildren acting as digital guides. However, 78 per cent youth see elders as disinterested in acquiring digital skills and 66 per cent youth think of them as forgetful.

As many as 44 per cent senior citizens



Digital landscape



feel embarrassed to ask again about the use of digital technology, while 24 per cent of them fear damaging the device.

"While the respect for elders and family ties remain deeply cherished in India, with 86 per cent elders reporting feeling valued, beneath the surface lies a quieter, more concerning disconnect. Elders feel emotionally distant, unheard or excluded from meaningful engagement," says Rohit Prasad, chief executive officer, HelpAge India.

The majority of the senior citizens (71 per cent) find it easy to use basic feature mobile phones, while only 41 per cent report using smart phones.

The use of other digital devices among

senior citizens is quite low though, with online 5 per cent elders reporting using online services, followed by use of computers (13 per cent) and social media & internet browsing (13 per cent).

Among online services, 50 per cent senior citizens report having never paid utility bills, followed by 45 per cent reporting never using online banking. However, 54 per cent elders report being "very comfortable" with making phone calls, followed by 24 per cent senior citizens reporting using YouTube/watching videos.

The report calls for introducing interventions in school curriculums, so that the foundation of an age friendly and age inclusive society is set early in life.

TECHDIGEST mybs.in/tech

Lava launches Storm Play, Lite

Lava has unveiled two new entry-level smartphones in India. The Lava Storm Lite, powered by the MediaTek Dimensity 6400 chipset, is priced at ₹7,999. Meanwhile, the Lava Storm Play features the MediaTek Dimensity 7060 processor and is priced at ₹9,999. Both devices will go on sale via Amazon starting June 24.



WhatsApp adds new features

WhatsApp has introduced a range of new capabilities. These include support for animated emojis, the option to caption and react to an entire shared image collection at once, new video call filters and visual effects, and more. Users can now also mention the whole group in a status update.

Moto Tag gets UWB support

Motorola's object tracker, Moto Tag—which is integrated with Google's Find My Device network—now supports Ultra-Wideband technology. This update enables precise directional tracking with proximity detection and step-by-step guidance, enhancing the location accuracy considerably.

CBI searches 10 locations in cyberfraud crackdown

HARSH KUMAR
New Delhi, 13 June

In a major crackdown on cyber-enabled financial crimes, the Central Bureau of Investigation (CBI) on Friday searched 10 locations across Delhi, Hisar, Lucknow, Mumbai, Pune, and Nashik as part of Operation Chakra-V.

The raids were linked to a sophisticated organised investment fraud scheme targeting unsuspecting individuals through fake mobile apps and WhatsApp groups.

A Kalyan resident was arrested for allegedly supplying pre-activated SIM cards and mule bank accounts — critical resources for fraudulent operations — to cybercriminals, according to the CBI statement.

During the searches, the CBI recovered substantial incriminating material, including digital devices and documents, which shed light

on the inner workings of the syndicate.

The fraud involved luring investors with promises of discounted shares in reputed listed companies. Victims were tricked into transferring money through deceptive platforms, only to later discover that their funds had been misappropriated.

According to the CBI, the cyber syndicate operated with a well-coordinated infrastructure, using technology and social engineering to defraud the public on a large scale. The searches have revealed a complex network that enabled the laundering and siphoning of proceeds.

"Operation Chakra-V underscores the CBI's unwavering commitment to dismantling cybercrime syndicates and the digital infrastructure that sustains them," the agency said in a statement.

FORM A PUBLIC ANNOUNCEMENT	
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
FOR THE ATTENTION OF THE CREDITORS OF ANNIE TRADERS PRIVATE LIMITED	
Relevant Particulars	
1 Name of corporate debtor	Annie Traders Private Limited
2 Date of incorporation of corporate debtor	23.12.2011
3 Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Chennai, India under the Companies Act, 1956
4 Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51900TN2011PTC083726
5 Address of the registered office and principal office (if any) of corporate debtor	No: 1/96, GNT Road, Janappan Chattram, Alinjivakkam Post, Thiruvallur, Chennai, Tamil Nadu, India, 600067
6 Insolvency commencement date in respect of corporate debtor	04.06.2025 (copy of the order received on 12.06.2025)
7 Estimated date of closure of insolvency resolution process	01.12.2025
8 Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Thangamuthu Viswanathan, Reg. No. IBBI/IPA-001/IP-P-02890/2024-2025/14430
9 Address and e-mail of the interim resolution professional, as registered with the Board	Address: C/o Murugavelu, No.3/101A, Kuttigoundanur, Andigoundanur, Udumalpettal, Tiruppur, Tamil Nadu - 642154 Email: ca.vthangamuthu@gmail.com
10 Address and e-mail to be used for correspondence with the interim resolution professional	Address: B M V & Associates, No.227, 2nd Floor, Rasi Building, Palani Main Road, Old Bus Stand, Udumalpet, Tiruppur, Tamil Nadu-642126 Email: cirpannetradepvt@gmail.com
11 Last date for submission of claims	26.06.2025 (14 days from the date of receipt of order i.e. 12.06.2025)
12 Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13 Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14 (a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Web link: www.ibbi.gov.in/home/downloads (b) Not Applicable

Notice is hereby given that the National Company Law Tribunal, Chennai has ordered the commencement of a corporate insolvency resolution process of the Annie Traders Private Limited on 04.06.2025 (Copy of the order received on 12.06.2025).
The creditors of Annie Traders Private Limited are hereby called upon to submit their claims with proof on or before 26.06.2025 to the interim resolution professional at the address mentioned against entry No. 10.
The creditor may download the relevant form for submission of claim from the website as mentioned against entry no. 14.
The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.
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Sd/-
Mr. Thangamuthu Viswanathan
Interim Resolution Professional For
Annie Traders Private Limited
Reg. No. IBBI/IPA-001/IP-P-02890/2024-2025/14430
Validity of AFA till 30.06.2025

Date: 14.06.2025
Place: Chennai

Nungambakkam Branch-1 (DP 0926)			
New No.4, Jumbulingam Street, Chennai-600 034 Phone: 044-2827 1583, Mob: 94454 40926 E-mail: cb0926@canarabank.com			
DEMAND NOTICE (SECTION 13(2)) TO BORROWER/GUARANTOR/MORTGAGOR			
Demand Notice issued under Section 13(2) of the Securitization & Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 Through Paper Publication To,			
Borrowers: 1.Mr.Shivjee Prasad, No.80/81, Sagar Apartment Phase II, F-I, East Vanniar Street, KK Nagar, Chennai - 600078, Also at, Flat No.1 Ground Floor, Old No. 11, New No. 16, Dharansingh Colony 2nd Street, Vadapalani, Chennai - 600026, 2.Mrs.Pushpa Devi, No.25 Kumarappa Lane Nungambakkam, Chennai - 600034, Also at, Flat No.1 Ground Floor, Old No. 11, New No. 16, Dharansingh Colony 2nd Street, Vadapalani, Chennai-600026			
Dear Sir / Madam,			
Sub: Notice issued under Section 13(2) of the Securitization & Reconstruction of Financial Assets & Enforcement of Security Interest Act, 2002.			
The undersigned being the Authorized Officer of Canara Bank, Chennai Nungambakkam 1 Branch (0926) (hereinafter referred to as "the secured creditor"), appointed under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002, (hereinafter referred to as the "Act") do hereby issue this notice to you as under:			
That Mr.Shivjee Prasad and Mrs.Pushpa Devi (hereinafter referred to as "the Borrowers") have availed credit facility stated in the Schedule A hereunder and has entered into the security agreement/s in favour of the secured creditor. While availing the said financial assistance, you have expressly undertaken to repay the loan amount/s in accordance with the terms and conditions of the above mentioned agreements.			
You (The person mentioned in schedule B) are also entered in to agreements against the secured assets which are detailed in Schedule B hereunder.			
Schedule-A: Details of the credit facilities availed by the Borrower			
Loan A/c.No.	Nature of Loan / Limit	Date of Sanction	Amount
0926619000166	Housing Finance	29.11.2012	₹ 24,00,000/-
the above said loan / credit facilities are duly secured by way of mortgage of the assets more specifically described in the schedule hereunder, by virtue of the relevant documents executed by you in our favour. Since you had failed to discharge your liabilities as per the terms and conditions stipulated, the Bank has classified the debts as NPA on 29.05.2025 . Hence, we hereby issue this notice to you under section 13(2) of the subject Act calling upon you to discharge the entire liability of the Borrower towards the secured creditor as on 04.06.2025 amounts to ₹18,91,285.74 (Rupees Eighteen Lakhs Ninety One Thousand Two Hundred and Eighty Five and paise Seventy Four Only), together with further interest and incidental expenses and costs and other expenses, within sixty days from the date of the notice, failing which we shall exercise all or any of the rights under section 13(4) of the subject Act. You are also put on notice that in terms of section 13(13) the Borrower/Guarantor shall not transfer by way of sale, lease or otherwise the said secured assets detailed in Schedule B hereunder without obtaining written consent of the secured creditor. This is without prejudice to any other rights available to us under the subject Act and/or any other law in force.			
Your attention is invited to provisions of sub-section (8) of Section 13 of the Act, in respect of time available, to redeem the secured assets.			
Whereas the demand notice sent to you by Regd. Post / Courier.			
Schedule-B: Details of Secured Asset: Title Deeds in the name of Mr.R.Shivjee Prasad and Mrs. Pushpa Devi			
Schedule-A: R.S.No.25/2, T.S. No.8/8, Block No.1, All that piece and parcel of land, situated at Second Street, Dharansingh Colony, Vadapalani, Chennai-600 026, bearing Plot No.14, measuring an extent of 1,540 Sq.ft., and thereabouts. situation at, Village: No.110, Saligramam Village, Taluk: Egmore, Nungambakkam Taluk, District: Chennai Boundaries: North by: Plot No.12, South by: 20 feet Road, East by: Plot No. 15, West by: Plot No. 13. And situated within the Sub-Registration District of Virugambakkam and Registration District of Chennai-South.			
Schedule-B: Residential Flat in Flat No.1, having a super built up area of 585 Sq.ft., including the common area in the Ground Floor north facing together with an undivided share of land measuring 23.6% right and interest in the Schedule A Property. Location of Property: Village: No.110, Saligramam Village, Taluk: Egmore - Nungambakkam Taluk, District: Chennai.			
Schedule-C: Details of liability as on 04.06.2025			
Loan A/c.No.	Nature of Loan / Limit	Liability as on 04.06.2025 (plus future interest from thereon)	Rate of Interest
0926619000166	Housing Finance	₹ 18,91,285.74 (plus charges thereon)	11.35% (incl. of Penal Interest charges)
Date : 04.06.2025 Authorised Officer, Canara Bank			

When industry giants speak, everyone listens.

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